IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 04
(IB)-1751(PB)/2019

IN THE MATTER OF:
Ved Prakash Singh .... Applicant/petitioner
v.
EMMAR MGF Land Ltd. .... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 29.07.2019

Coram:
DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner Mr. Piyush Singh & Mr. Aditya Parolia, Advs.
For the Respondent -

ORDER

In view of the stay of proceedings pending before Hon'ble the Supreme Court against the corporate debtor, hearing is deferred to 05.08.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)

29.07.2019
Ritu Sharma